

**Virtual Court Link Through Google Meet
App For The Court Of District & Sessions
Judge, Patna.**

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Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing (E-Filing)

Dated 20.11.2021

Regular Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	2083/21	401/120(b) of IPC & 26 of Arms Act	Beur 245/21	Shaheb Kumar	
2.	2084/21	394/411 of IPC	Pirbahore 219/21	Dheeraj Kr.	
3.	2085/21	356/379 of IPC	Patrakar Nagar 390/20	Sanjay Sao	
4.	2086/21	302/304/306 of IPC	Phulwarisharif 846/21	Maruti Devi	
5.	2087/21	420/406 of IPC	Kankarbagh 355/19	Sashi Shekhar	
6.	2088/21	504/120(b) of IPC & 26 of Arms Act	Pandarak 75/19	Uday Yadav	
7.	2089/21	419/420/506 of IPC	Buddha Colony 207/21	Ashraf Ali	

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List of Cases Posted For Hearing (E-Filing)

Dated 20.11.2021

Anticipatory Bail Application					
Sl. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
1.	852/21	498(a)/494 of IPC	Mahila 132/20	Rishi Kumar Gautam	
2.	1448/21	498(a)/504 of IPC	3698(c)19	Smt. Sakuni Devi	
3.	3463/21	498(a) of IPC	3517(c)18	Rajesh Ranjan Gupta	
4.	5027/21	498(a) of IPC	864(c)21	Chandan Kumar	
5.	5085/21	379/326/504 of IPC	Naubatpur 06/19	Sunil Mahto	
6.	5541/21	379/323 of IPC	Kadamkuan 165/21	Roshan Kr.	
7.	5611/21	304 of IPC	Sri Krishna Puri 106/19	Dr. Ashok Kumar	
8.	5773/21	498(a) of IPC	5216(c)17	Babita Mishra	
9.	6113/21	379/354/504 of IPC	Pirbahore 182/21	Tara Pandit	
10.	6380/21	420/379 of IPC	Hawai Adda 130/20	Abhishek Kumar	
11.	6481/21	308/504 of IPC	S. K. Puri 231/21	Sanjay Kumar	
12.	6513/21	308/504 of IPC	S. K. Puri 231/21	Sanjay Kr. Kaushik	
13.	6593/21	379/411 of IPC, 11/56 of BMMCPITS Rule & 21 of MMDR Act	Bihta 605/21	Surendra Rai	
14.	6661/21	406 of IPC	447(c)20	Binod Kumar	
15.	6706/21	379/354/504 of IPC	Pirbahore 182/21	Neeraj Kr.	

16.	6817/21	498(a)/504 of IPC	Shastri Nagar 275/21	Ankit Kumar	
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Dated 20.11.2021

Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
17.	7005/21	307/504 of IPC	Malsalami 385/21	Yashoda Devi	
18.	7094/21	379/504 of IPC	Digha 552/21	Jitendra Kr.	
19.	7572/21	307/379/504 of IPC	Bihta 774/21	Bhola Yadav	
20.	7622/21	379/384/504 of IPC	Maranchi 43/21	Dilip Sahni	
21.	7763/21	354/504 of IPC	Mehdiganj 124/21	Sunil Kr.	
22.	7764/21	363/365/504 of IPC	Malsalami 460/21	Dhiraj Kumar	
23.	7765/21	379/354/504 of IPC	Maner 853/21	Ram Awatar Rai	
24.	7767/21	379/504 of IPC	Dhanarua 141/21	Ranjit Pd.	
25.	7768/21	302 of IPC & 27 of Arms Act	Dhanarua 288/21	Bipin Paswan	
26.	7769/21	366 of IPC	Maner 716/21	Awadhesh Thakur	
27.	7772/21	420/120(b) of IPC & 138 of N.I Act	204(c)15	Amrendra Pd. Singh	
28.	7773/21	392 of IPC	Gaurichak 330/21	Aryan Kumar	
29.	7774/21	498(a)/506 of IPC	4470(c)21	Rekha Kumari	
30.	7776/21	419 of IPC & 03/04/10 of Bihar Conduct Of Examination Act	Gandhi Maidan 487/21	Birkeshwar Kumar	
31.	7777/21	188 of IPC & 30/33 of Forest Act	Chowk 412/21	Deepali Rani Das	

32.	7778/21	379/426 of IPC	1065(c)20	Akhilesh Kr.	
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List of Cases Posted For Hearing (E-Filing)

Dated 20.11.2021

Anticipatory Bail Application					
SI. No.	Case Number	Section	PS/ Complaint Case No.	Name of Party	Remarks
33.	7779/21	420 of IPC & 138 of N.I Act	792(c)20	Alfahad Khan	
34.	7781/21	323/379/506 of IPC	1619(c)20	Neeraj Kr.	
35.	7782/21	406/420/504 of IPC	Sultanganj 294/21	Javed Khan	
36.	7783/21	307/504 of IPC	Salimpur 136/21	Dinesh Kr. Singh	
37.	7784/21	307/504 of IPC & 27 of Arms Act	Barh 190/21	Rohan Kr.	
38.	7785/21	420/120(b) of IPC	Maner 498/20	Abhay Kumar	
39.	7786/21	420/406 of IPC	Gandhi Maidan 390/21	Mohammad Parwej	
40.	7787/21	307/504 of IPC	Dulhin Bazar 203/21	Santosh Yadav	

Court of District And Sessions Judge, Patna

List of Cases Posted
For Hearing on Admission (E-Filing)
Dated 20.11.2021

Cr. Appeal			
Sl. No.	Case Number	Name of Party	Remarks
1.	138/21		

Cr. Revision			
Sl. No.	Case Number	Name of Party	Remarks
1.	266/21	Salil Kumar	
2.	204/21		
3.	222/21		
4.	242/21		
5.	255/21		

Cr. Miscellaneous			
Sl. No.	Case Number	Name of Party	Remarks
1.	Misc. - 158/21	Santosh Kumar	
2.	Tr. - 73/21		
3.	Tr. - 137/21		
4.	Tr. - 142/21		
5.	Tr. - 145/21		
6.	Misc. - 148/21		

Court of District And Sessions Judge, Patna

List of Cases Posted For Hearing

(Prior To Lockdown)

Dated 20.11.2021

Hearing On Admission

SI No.	Case No.	Remarks
1.	Cr. Appeal – 06/19	
2.	Cr. Revision – 155/20	
3.	Cr. Misc.(Tr.) - 45/20	
4.	Cr. Misc. (Tr.) - 48/20	

Hearing

SI No.	Case No.	Remarks
1.	Cr. Appeal – 232/18	
2.	Cr. Revision 80/21	
3.	Cr. Revision – 132/21	
4.	Cr. Misc.(BC) - 45/21	

For Order

SI No.	Case No.	Remarks
1.	Cr. Revision - 250/21	
2.	Cr. Revision – 261/21	

Sessions Trial

SI No.	Case No.	Stage	Remarks
1.	740/19	Evidence	
2.	114/20	Appearance	